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Orissa Contingency Fund (Amendment) Act, 1979 11 of 1979

[19 April 1979]

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AN ACT TO AMEND THE ORISSA CONTINGENCYUND ACT, 1967 BE it enacted by the Legislature of the State of Orissa in the Thirtieth Year of the Republic of India, as follows: For the Bill, See Orissa Gazette Extraordinary dated the 7th March 1979 (No. 289)

1. Short Title :-

This Act may be called the Orissa Contingency Fund (Amendment) Act, 1979.

2. Amendment Of Section 2:-

In section 2 of the Orissa Contingency Fund Act, 1967(Act 18 of 1967) for the words "six cores of Orissa rupees", the words "ten crores of rupees" shall be substituted.